

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1486/2003

New Delhi this the 20th day of June, 2003

**Hon'ble Shri Govindan S.Tampi, Member (A)**

Mr. B.L. Wanchoo,  
S/O Shri Srikant,  
318, Laxmibai Nagar,  
New Delhi-23.

(Present in person )

..Applicant

VERSUS

1. Secretary,  
Ministry of Defence,  
Government of India,  
South Block, New Delhi.
2. Adjutant General MP-4,  
Sena Bhawan, New Delhi.
3. Director General EME  
'B' Block Hutmants, Army  
Headquarter, New Delhi.
4. Commandant,  
505, Army Base Workshop,  
Delhi Cantt.
5. Chairman,  
Central Electricity Regulatory  
Commission Core '3' Floor '7'  
Scope Building, CGO Complex,  
New Delhi.

..Respondents

O R D E R (ORAL)

**(Hon'ble Shri Govindan S.Tampi, Member (A))**

Applicant seeks permission to withdraw the OA at this stage with liberty to pursue his case at the latest stage when, if any, grievances arise.

2. Permission to withdraw the OA is granted.  
Accordingly, OA is dismissed as withdrawn, *with liberty to*

*prayed for*

*Govindan S.Tampi*  
*Member (A)*

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